

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c) The export of railway

engines (locomotives) and coaches is handled by the Projects & Equipment Corporation of India. The details of coaches and locomotives exported and foreign exchange earned during the last three years are as under :—

Year	Coaches			Locomotives		
	Qty.	Country	Value Rs. Lakhs	Qty.	Country	Value Rs. Lakhs
1980-81	26	Sri Lanka	161.50	—	—	—
1981-82	32	Nigeria	367.72	—	—	—
1982-83	—	—	—	—	—	—
		Total :	529.22			

Note : Besides the export of the abode mentioned coaches, 9 diesel locomotives and spares of the value of Rs. 754.39 lakhs have been supplied to NTPL (India) against financing by IBRD during 1982-83. These are treated as demand exports.

Amount Advanced to carpet Industry by Lakshmi Commercial Bank Ltd.

8406. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that several lakhs of rupees have been advanced to carpet industry in India by the Lakshmi Commercial Bank Ltd.—a non-nationalised bank;

(b) whether normal stipulations on loans were adhered to by the said Bank;

(c) whether a relation of one of the Directors is connected with the parties; and

(d) whether return of loan position is alarming ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The inspection of the bank by the Reserve Bank of India had disclosed some irregularities on the part of the bank in the matter of grant of advances etc. The matter is being examined by the

Reserve Bank of India who will take further action as may be called for. In accordance with the practices and usages customary among bankers, specific information relating to individual constituents of banks cannot be divulged.

Amount Advanced to Benami Parties in Agra Branch of Lakshmi Commercial Bank Ltd.

8407. SHRI DEEN BANDHU VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that about a crore of rupees have been advanced to benami parties in Agra branch of the Lakshmi Commercial Bank Ltd. a non-nationalised bank;

(b) whether it is also a fact that the said amount has become sticky to recover;

(c) whether the advance of crore rupees was made without sanction; and

(d) if so, the action taken by the RBI against the erring management ? c